

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 24

IA 1860/2020 IA 1970/2020 In C.P.(IB)2300/MB/2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 06.05.2024

NAME OF THE PARTIES: **BANK OF INDIA V/S MAHAVIR ROADS &**
INFRASTRUCTURE PVT. LTD.

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 1860/2020 –

1. Mr. Nahush Shah, Advocate appeared for the Applicant.
2. Mr. Yash Jariwala, Advocate appeared for the Respondent no. 3.
3. Learned counsel for the Respondent no. 3 has filed reply. Respondent nos. 1, 2 & 4 are not filed their reply they set ex-parte.
4. Learned Counsel for the Resolution Professional is directed to place on record synopsis of transaction and reply of the Respondent no. 3 and their response to the defense.
5. List this IA on **11.06.2024** for hearing.

IA No. 1970/2020 –

1. Ms. Samrudhi Gholap appeared for the Respondent No. 1.
2. Mr. Harsh Moorjani, Advocate a/w Ms. Grishma Mahatme, Advocate i/b Neel Kothari, Advocate appeared for the Respondent no. 4 & 5.
3. Learned Counsel for the Respondent no. 4 & 5 seeks time to file reply.
Time granted.
4. Learned Counsel for the Respondent no. 4 & 5 is directed to serve copy of the reply to Respondent no. 1.
5. List this IA on **11.06.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna